

THE ORISSA APPROPRIATION (No. 3) ACT, 1968

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THE ORISSA APPROPRIATION (No. 3) ACT, 1968

[Received the assent of the Governor on the 10th July 1968, first published in an extraordinary issue of the Orissa Gazette, dated the 13th July 1968]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE YEAR ENDING ON THE THIRTY-FIRST DAY OF MARCH 1969

BE it enacted by the Legislature of the State of Orissa in the Nineteenth Year of the Republic of India as follows:—

Short title 1. This Act may be called the Orissa Appropriation (No. 3) Act, 1968.

Issue of Rs. 8,83,82,200 out of the Consolidated Fund of Orissa for the year 1968-69. 2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees eight crores, eighty-three lakhs, eighty-two thousand and two hundred towards defraying the several charges which will come in course of payment during the year ending on the 31st day of March 1969 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March 1969.

SCHEDULE

(1) Grant No.	(2) Services and purposes	(3) Sums not exceeding		
		Grants made by the Assembly	Charged on the consolidated fund	Total
		Rs.	Rs.	Rs.
A—Expenditure met from Revenue				
1	{ 18—Parliament State/Union Territory Legislatures. 71—Miscellaneous }	1,35,200	1,100	1,36,300
16	64—Famine Relief ..	3,42,00,000	..	3,42,00,000
18	21—Administration of Justice ..	2,16,000	..	2,16,000
23	64—Famine Relief ..	10,00,000	..	10,00,000
25	50—Public Works	75,000	75,000
30	{ 19—General Administration 71—Miscellaneous }	18,00,400	..	18,00,400
34	30—Public Health ..	100	..	100
35	{ 33—Animal Husbandry 64—Famine Relief }	1,77,000	..	1,77,000
37	31—Agriculture ..	2,77,300	..	2,77,300
Total—A ..		3,78,06,000	76,100	3,78,82,100
B—Other Expenditure				
41	Q—Loans and Advances, etc. ..	1,05,00,000	..	1,05,00,000
43	{ 98—Capital Outlay on Multipurpose River Schemes. 99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial). }	4,00,00,000	..	4,00,00,000
60	103—Capital Outlay on Public Works ..	100	..	100
Total—B ..		5,05,00,100	..	5,05,00,100
Grand Total ..		8,83,06,100	76,100	8,83,82,200